

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
STARRED QUESTION NO. 32
ANSWERED ON 30.11.2021

REHABILITATION OF DISPLACED PERSONS

***32. SHRI NAMA NAGESWARA RAO:**

Will the Minister of HEAVY INDUSTRIES **भारी उद्योग मंत्री** be pleased to state:

- (a) the details of public and private sector heavy industries set up in various States/UTs, particularly in Telangana during each of the last three years and the current year;
- (b) the number of families displaced due to setting up of such industries during the said period;
- (c) the number of families, out of them, rehabilitated in such States/UTs so far, State/UT-wise; and
- (d) the number of displaced persons employed directly and indirectly in such industries so far, State/ UT-wise particularly in Telangana?

ANSWER

THE MINISTER OF HEAVY INDUSTRIES
(DR. MAHENDRA NATH PANDEY)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 32 for 30.11.2021 asked by Shri Nama Nageswara Rao regarding “Rehabilitation of Displaced Persons”.

(a) to (d): Setting up of industries is a state subject and therefore, the Ministry of Heavy Industries (MHI) does not maintain any centralized data on setting up of public and private sector heavy industries in any part of the country including Telangana and the number of families / persons displaced / rehabilitated / employed due to this. The role of this Ministry is confined to the administration of Central Public Sector Enterprises (CPSEs) which are under its administrative control.
